

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL Diary No(s). 27385/2025

[Arising out of impugned final judgment and order dated 18-03-2025 in IA No. 862/2025 passed by the National Company Law Appellate Tribunal]

M/S SHREE SHYAM VENDORS ASSOCIATION

Petitioner(s)

VERSUS

HITESH GOEL & ANR.

Respondent(s)

(IA No. 186532/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 186528/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 186531/2025 - EXEMPTION FROM FILING O.T.)

Date : 12-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Rudreshwar Singh, Sr. Adv.
Mr. Sumit Srivaastava, AOR
Mr. Karmveer, Adv.
Mr. Abhishek, Adv.
Mrs. Kumari Supriya, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow i.e., 13.08.2025 along with C.A. No. 2626/2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR